

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.148/9/HDB/2020
NAME OF THE COMPANY	Rotodyne Engineering Services Pvt Ltd
NAME OF THE PETITIONER(S)	Vertex Cranes & Hoists India Pvt Ltd
NAME OF THE RESPONDENT(S)	Rotodyne Engineering Services Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

In spite of directions, Affidavit in reply is not filed.

We direct the learned counsel for the Corporate Debtor to file affidavit in reply within three days, or else matter shall be proceeded.

If Affidavit in reply is filed by the Corporate Debtor, copy is to be given to the other side and the other side may file rejoinder, if any within a week of receiving the reply.

Matter stands adjourned to 12.08.2021.

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MEMBER TECHNICAL

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MEMBER JUDICIAL